NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: TCP/71/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S)

: M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Shri Anant Merathia, representing counsel for petitioners present and submitted that the senior counsel could not attend the Tribunal today due to eye problem. Shri R Prithviraj Pandian, representing counsel for R2 present. Both the representing counsels sought time for submitting final arguments. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)